

Regulator for real estate sector

†687.SHRI BALAVANT ALIAS BAL APTE:

SHRI PRABHAT JHA:

SHRI RAJNITI PRASAD:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any proposal is under consideration of Government to constitute any regulator for real estate sector;

(b) if so, the reasons for its delay; and

(c) if not, Government's plan to remove the disorder prevalent in real estate sector, to check the exploitation being meted out to common consumers and to save people from the arbitrary style of functioning of the private property owners and builders?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) to (c) The Government is not considering constitution of regulator for real estate sector for the entire country as matters pertaining to local governance and land falls in the list of State subject as per the Constitution. However, Government is considering a model legislation on real estate regulation for Delhi (The Delhi Real Estate Management (Regulation and Control Bill) which can also serve as a reference for other States.

Grit wash on Government Quarters

†688.SHRI RAJNITI PRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the grit wash done on Government quarters situated at Gole Market is peeling off from various spots;

(b) whether it is also a fact that the grit wash being done recently on the water tanks of Phase-I on Baba Kharag Singh Marg has completely peeled off and it was found on enquiry that the said grit wash has been done without removing the old plaster; and

(c) if so, the action likely to be taken against the agency entrusted with the above work and the persons responsible for monitoring of the same?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) Yes, Sir. The grit wash done on Government Quarters situated at Gole Market has peeled off at few locations.

(b) The grit was done on water tanks at phase-I of Baba Khark Singh Marg, has peeled off from one face of one water tank apart from few other locations and peeling off took place due to improper removal of old plaster.

(c) The defective work has been dismantled and recasting is in progress at the risk and cost of the contractor.

† Original notice of the question was received in Hindi.